

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.215  
Appeal/12(AHM)2022

**Proceedings under Section 252(1) of Co. Act, 2013**

**IN THE MATTER OF:**

Department of Income Tax  
V/s

Registrar of Companies , Gujarat & Anr

.....Applicant

.....Respondent

**Order delivered on: 11/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv.

For the RoC : Ms. Rupa Sutar, Dy. RoC

For the Respondent : Mr. Pavan Godiawala, Adv. for Mr. Malay Pandit, Adv.

**ORDER**

Ld. Counsel for the respondent seeks adjournment.

List for further consideration on 05.09.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**